

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st of September, 2023

NO. HC.VII-100(Pt.-VIII)/2010/9680/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officers	Ph. No.	Email Id.
1.	P-1364	07-10-2023 to 08-10-2023 Regular	National Seminar on Criminal Justice Administration	Shri Jitu Mani Barman, District & Sessions Judge, Goalpara.	9435056764	jmbarman.24@gmail.com
				Smti. Bobita Kshetry, District & Sessions Judge, Biswanath.	9435087180	bobitakshetry@gmail.com
2.	P-1365	14-10-2023 to 15-10-2023 Regular	National Seminar on Judicial Skills	Shri Vanlalenmawia, District & Sessions Judge, Aizawl.	9436771089	vanlalmawia56@gmail.com
				Shri Liangsangzuala, District & Sessions Judge, Champai.	9436142479	sangtea77@yahoo.com
3.	P-1368	28-10-2023 to 29-10-2023	Refresher Course on Land Acquisition	Smti.Nino Iralu, District & Sessions Judge, Wokha.	9436071883	iralunino15@gmail.com
				Shri Neiko Akami, District & Sessions Judge, Phek.	8787745160	neikoakami@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/9681-9700/A, Dated 21-09-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

7. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.

(He is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification)

10. Shri Jitu Mani Barman, District and Sessions Judge, Goalpara
11. Smti Bobita Kshetry, District and Sessions Judge, Biswanath.
12. Shri Vanlalenmawia, District & Sessions Judge, Aizawl.
13. Shri Liansangzuala, District & Sessions Judge, Champai.
14. Smti Nino Iralu, District & Sessions Judge, Wokha.
15. Shri Neiko Akami, District & Sessions Judge, Phek.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable

the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

16. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

17. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

18. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

19. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)